

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3812
ANSWERED ON:12.08.2015
Roster System in Universities/ Colleges
Kataria Shri Rattan Lal

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government have issued any guidelines to the universities and colleges to prepare roster for the implementation of reservation for Scheduled Castes (SCs) and Scheduled Tribes (STs);
- (b) if so, the details thereof;
- (c) whether the system is compliant to the Government directives issued in this matter and if not, the reasons therefor;
- (d) whether the Government has received any complaints that rosters in the universities and colleges are not maintained particularly for teaching staff or seniority and if so, the details thereof;
- (e) the steps taken by the Government to ensure seniority in the universities/colleges; and
- (f) whether the Government has also received any complaints regarding faculty roster system in universities and colleges and if so, the details thereof and remedial measures taken by the Government in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) & (b): Yes, Madam. The University Grants Commission (UGC) has informed that it had issued guidelines for strict implementation of Reservation Policy in Universities, Deemed to be Universities, Colleges and other Grant-in-aid Institutions and Centres. These guidelines stipulate that reservation for SCs/STs is applicable to all teaching posts such as the posts of Lecturers, Readers, Professors or whatever other nomenclature the posts are known, and all posts of non-teaching staff of all the Universities, Deemed to be Universities, Colleges other Grant-in-aid or Research Institutions and Centres.

It has also been clarified by the UGC that instructions issued by the Central Government for grouping of posts shall be resorted to wherever applicable, especially when more than one University functions under a single Act, or several colleges function under one University; grouping of posts are mandatory if the posts concerned are transferable on an inter-university or inter-college levels. The practice of creating department-wise cadres, which tends to create single posts or cadres with artificially reduced number of posts in order to avoid reservation, is strictly forbidden.

The Department of Personnel & Training (DoPT) has prescribed the rosters for direct recruitments/promotion by non-selection/promotion by limited departmental examination in encadred posts in its office memorandum No.36012/2/96-Estt.(Res) dated 2nd July,1997. The DoPT OM and format of the roster is available at [http://ccis.nic.in/WriteReadData/CircularPortal/D2/D02adm/36012 2 96 Estt\(Res\).pdf](http://ccis.nic.in/WriteReadData/CircularPortal/D2/D02adm/36012 2 96 Estt(Res).pdf).

(c): These orders are binding on the higher educational institutions stipulated in the UGC guidelines for strict implementation of Reservation Policy in Universities, Deemed to be Universities, Colleges and other grant-in-aid institutions.

(d) & (e):The Central Government and the UGC undertakes review of implementation of the policy of reservation, in these institutions, from time to time and issues advisories and directions for compliance. The UGC has informed that all complaints regarding non-compliance of reservation policy are taken up with appropriate authorities in the University and College concerned for a resolution.

(f): The UGC has informed that it has no specific information in respect of complaints regarding faculty roster system in universities and colleges.
